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Banaras Hindu University Professors

| f | Shri Tyagi: |
|---------|------------------------|
| •486. { | Shri Rameshwar Tantia: |
| | Shri S. M. Banerjee: |
| | Shri Khushwaqt Rai: |
| | Shri Kunhan: |
| | Dr. Ram Subhag Singh: |
| | Shri A. K. Gopalan: |
| | Shri Aurobindo Ghosal: |

Will the Minister of Education be pleased to state:

(a) whether the eight professors of the Banaras Hindu University whose dismissal from service has been held illegal by the Supreme Court have been taken back in service; and.

(b) whether it is a fact that they still remain debarred from functioning as the Deans of their Faculties?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

(a) Four of the eight Professors in respect of whom the Supreme Court delivered its judgment, have been taken back in service. The remaining four teachers are those who had earlier filed writ petitions before the Allahabad High Court against the show-cause notices served on them by the Executive Council of the Banaras Hindu University on the basis of the recommendations of the Reviewing Committee and in respect of whom the Executive Council, in terms of the judgment of the High Court, have decided to continue holding enquiry under Statute 30 of the Statutes of the University. The Executive Council have prevented these four teachers from functioning in any capacity whatsoever in the University till the enquiry is completed and a decision arrived at.

(b) The question does not arise in so far as those Professors who have been reinstated are concerned. बिश्वविद्यालयों में गांची-भवन

(भी नवल प्रभाकर: *४८७. ি औ भक्त वर्धन

क्या झिल्ला मंत्री यह बलाने की क्रुपा करेंगे कि:

(क) क्या यह सच है कि गांघी स्मा<u>र</u>क निधि के ग्रध्यक्ष ने गांधीवादा के प्रचार के निमिक्त प्रत्येक विश्वविद्यालय में गांधी-भवन के निर्माण में सहयोग की प्रार्थना की है: और

(स) यदि हां, तो क्या सरकार की क्रोर से इस के लिय स्वीकृित देदी गई है ?

िशिक्षामंत्री (डा० श्रीमाली)ः (क) जी, हां।

(ख) विश्वविद्यालय अनुदान आयोग से इस सम्बन्ध में प्रार्थना की गई थी और उसने कुछ मामलों में अनदान दिये हैं।

Coal Washeries

*488. { Shri D. C. Sharma: Shri P. C. Borooah:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a committee has been appointed for a detailed examination of the utilization of raw coal and middlings from the existing washeries and those proposed during the Third Five Year Plan period; and

(b) if so, their findings?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) Government are awaiting the final report of the Committee.

Radar Equipment

*489. Shri M. R. Krishna: Will the Minister of Defence be pleased to state: